

(12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:  
AT HYDERABAD

OA No.890/93

Date of order: 13.11.1996

BETWEEN

Mrs.Durdana Quaiser .. Applicant

AND

1. The Superintending Engineer,  
Telecom Civil Circle, Chikkadapally,  
Hyderabad.
2. The Executive Engineer, Telecom  
Civil, Barkatpura, Hyderabad.
3. The Architect Postal, Daksadan,  
VI floor, Hyderabad.

.. Respondents

Counsel for the applicant: Mr. K. Venkateswar Rao

Counsel for the respondents: Mr. V. Bheemanna

CORAM

HON'BLE SHRI R. RANGARAJAN; MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR; MEMBER (JUDL.)

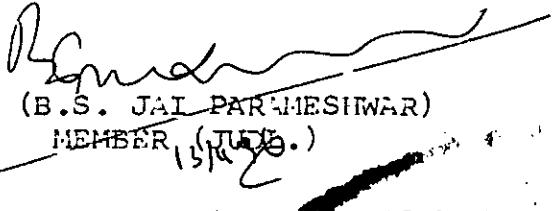
JUDGEMENT

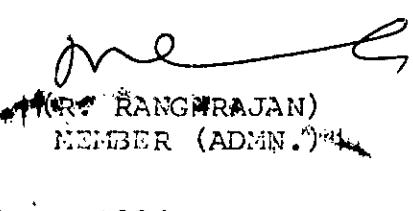
(Oral order per HON'BLE SHRI R. RANGARAJAN: MEMBER (A)

Heard Shri K.Venkateswara Rao for the applicant  
and Shri V. Rajeswar Rao for Shri Bhimanna, the learned  
standing counsel.

This OA is filed praying for a direction to the  
respondents to implement the recommendation of DPC  
Dt.9.10.92 for placing the applicant in the scale of pay  
of Rs.1640-2900 with effect from 3.9.1986.

When the OA was taken up for hearing the learned  
counsel for applicant submitted that he is not pressing  
this OA. In view of the above submission OA is dismissed  
as not pressed. No costs.

  
(B.S. JAI PARAMESHWAR)  
MEMBER (JUDL.)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

Dated: 13th November, 1996  
Dictated in open court

: 2 :

Copy to:-

1. The Superintendent Engineer, Telecom Civil Circle, Chikkadappally, Hyd.
2. The Executive Engineer, Telecom Civil, Barkatpura, Hyd.
3. The Architect Postal, Naksadan, VR floor, Hyd.
4. One copy to Sri. K.Venkateswar Rao, advocate, CAT, Hyd.
5. One copy to Sri. V.Bhimanna, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

14  
11/96  
TYPING

01.89/793

Typed By  
Compared by

Checked By  
Approved by

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)  
from no. 25 T. S. Parmeshwaran M/3

DATED: 13/11/96

ORDER/JUDGEMENT  
R.A./C.P./M.A. NO.

O.A. NO.

890793

ADMITTED AND INTERIM DIRECTIONS ISSUED  
ALLOWED

DISPOSED OF WITH DIRECTIONS  
DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकारण  
Central Administrative Tribunal  
DESPATCH

21 NOV 1996 N.S.

हैदराबाद न्यायपीठ  
HYDERABAD BENCH